

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3411

ANSWERED ON:25.04.2012

INTRUSION BY CHINESE HELICOPTERS

Mishra Shri Govind Prasad;Shekhar Shri Neeraj;Singh Shri Yashvir;Venugopal Shri P.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the intrusion by two Chinese helicopters have been reported in Himachal Pradesh on 16 March, 2012;
- (b) if so, the details thereof;
- (c) whether the Government has taken up the issue with the Chinese Government;
- (d) if so, the response of the Chinese Government thereto; and
- (e) the corrective action taken in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) to (e) Government has seen media reports in this regard. China disputes the International Boundary between India and China. There is no commonly delineated Line of Actual Control (LAC) in the border areas between India and China. From time to time, on account of differences in the perception of the LAC, situations have arisen on the ground that could have been avoided if we had a common perception of the LAC. Government regularly takes up any transgression along the LAC with the Chinese side through established mechanisms including border personnel meetings, flag meetings and diplomatic channels. The two countries have appointed Special Representatives to explore from the political perspective of the overall bilateral relationship the framework for a boundary settlement. There have been fifteen meetings of the Special Representatives till date. The two sides have reiterated, on many occasions, their commitment to maintain peace and tranquility along the Line of Actual Control in the India-China border areas, pending a final settlement of the Boundary Question.. Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.